NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 157/Chd/Hry/2017

Rajeev Goyal ...Petitioner.

Versus

Narv Consultants Pvt. Ltd. & Ors.

...Respondents.

Present: Mr. Anil Kumar Aggarwal, Advocate for the petitioner.

Mr. Yash Pal Gupta, Advocate for the respondents.

The matter could not be taken up today due to paucity of time,

hence adjourned to 13.03.2018 for arguments.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

January 24, 2018